NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 130/397-398/NCLT/AHM/2016 (New) C.P. No. 59/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU **MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Sangita A. Soni

V/s

Navdeep Real Estate Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION **SIGNATURE**

1. SWATI SINGHAL PETITIONER FOR HAS LEGIAL

2. NAVIN PAHLUA

WITH

RITU SHAH

FOR THAKKAR AND PAHWA

SR. ADVOCATE Respondents

ADVOCATE

ORDER

Learned Advocate Ms. Swati Singhal i/b GMS Legal present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent.

At request of Learned Counsel for Petitioner on the ground of illness.

List the matter on 07.11.2017.

MEMBER JUDICIAL

Dated this the 14th day of September, 2017.